

Real Estate (Regulation & Development) Act, 2016 [RERA]
Implementation Progress Report
(as on 26-02-2024)

Sl.	State	General Rules	Establishment of Regulatory Authority	Establishment of Appellate Tribunal	Web Portal	Adjudicating Officer	Registrations		Total no. of Cases disposed by Authority
							Projects	Agents	
1	Andhra Pradesh	Notified	Permanent	Permanent	Setup	Appointed	3900	175	228
2	Arunachal Pradesh	Notified	Interim	Not Established	Not Setup	Not Appointed	--	--	--
3	Assam	Notified	Permanent	Permanent	Setup	Appointed	761	73	151
4	Bihar	Notified	Permanent	Permanent	Setup	Not Appointed	1639	575	3427
5	Chhattisgarh	Notified	Permanent	Permanent	Setup	Appointed	1758	795	1909
6	Goa	Notified	Permanent	Permanent	Setup	Appointed	1205	465	420
7	Gujarat	Notified	Permanent	Permanent	Setup	Appointed	12972	2667	5702
8	Haryana*	Notified	Permanent	Permanent	Setup	Appointed	1123	3334	20604
9	Himachal Pradesh	Notified	Permanent	Permanent	Setup	Appointed	180	134	113
10	Jharkhand	Notified	Permanent	Permanent	Setup	Appointed	1335	14	277
11	Karnataka	Notified	Permanent	Permanent	Setup	Appointed	6582	3763	4035
12	Kerala	Notified	Permanent	Permanent	Setup	Appointed	1639	575	1407
13	Madhya Pradesh	Notified	Permanent	Permanent	Setup	Appointed	5913	1491	5800
14	Maharashtra	Notified	Permanent	Permanent	Setup	Appointed	44318	47116	16323
15	Manipur	Notified	Interim	Interim	Not Setup	Not Appointed	--	--	--
16	Meghalaya	Notified	Not Established	Not Established	Not Setup	Not Appointed	--	--	--
17	Mizoram	Notified	Interim	Not Established	Setup	Appointed	--	--	--
18	Nagaland	Not Notified	Not Established	Not Established	Not Setup	Not Appointed	--	--	--
19	Odisha	Notified	Permanent	Permanent	Setup	Appointed	1053	170	2519
20	Punjab	Notified	Permanent	Permanent	Setup	Appointed	1235	3101	3073
21	Rajasthan	Notified	Permanent	Permanent	Setup	Appointed	2912	7559	3097
22	Sikkim	Notified	Not Established	Not Established	Not Setup	Not Appointed	--	--	--
23	Tamil Nadu	Notified	Permanent	Permanent	Setup	Appointed	21045	3019	3053
24	Telangana	Notified	Permanent	Interim	Setup	Appointed	8227	3335	1070

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							Projects	Agents	
25	Tripura	Notified	Permanent	Interim	Setup	Appointed	121	5	0
26	Uttar Pradesh	Notified	Permanent	Permanent	Setup	Appointed	3581	6714	45221
27	Uttarakhand	Notified	Permanent	Interim	Setup	Not Appointed	361	354	629
28	West Bengal	Notified	Permanent	Not Established	Setup	Not Appointed	167	118	51
Union Territories									
1	Andaman & Nicobar Island	Notified	Permanent	Permanent	Setup	Appointed	3	28	0
2	Chandigarh	Notified	Permanent	Permanent	Setup	Appointed	4	17	30
3	Dadra & Nagar Haveli and Daman & Diu	Notified	Permanent	Permanent	Setup	Appointed	208	2	907
4	Jammu & Kashmir	Notified	Interim	Not Established	Setup	Not Appointed	0	0	0
5	Ladakh	Notified	Not Established	Not Established	Not Setup	Not Appointed	--	--	--
6	Lakshadweep	Notified	Permanent	Permanent	Setup	Appointed	0	0	0
7	NCT of Delhi	Notified	Permanent	Permanent	Setup	Appointed	89	659	555
8	Puducherry	Notified	Interim	Permanent	Setup	Appointed	222	4	4
Total							1,22,553	86,262	1,20,605

*Haryana has 2 Regulatory Authorities i.e. 1 for Gurugram and another at Panchkula for Rest of Haryana.

Summary:

- **All States/UTs** have notified rules under RERA except Nagaland, which is under process to notify the rules.
- **32 States/UTs** have set up Real Estate Regulatory Authority (Regular - 27, Interim – 05). *Ladakh, Meghalaya, Nagaland and Sikkim are yet to establish Real Estate Regulatory Authority.*
- **28 States/UTs** have set up Real Estate Appellate Tribunal (Regular -24, Interim – 04). *Arunachal Pradesh, Jammu & Kashmir, Ladakh, Meghalaya, Mizoram, Nagaland, Sikkim and West Bengal are yet to establish Appellate Tribunal.*
- Regulatory Authorities of **30 States/UTs** have operationalized their websites under the provisions of RERA. *Arunachal Pradesh and Manipur are yet to operationalize.*
- **26 States/UTs** have appointed Adjudicating Officer. **10 States/UTs** i.e., *Arunachal Pradesh, Bihar, Manipur, Meghalaya, Nagaland, Sikkim, Uttarakhand, West Bengal, Jammu & Kashmir, Ladakh* are yet to appoint Adjudicating Officer.
- **1,22,553** Real Estate Projects and **86,262** Real Estate Agents have registered under RERA across the Country.
- **1, 20,605 Complaints** have been disposed-off by the Real Estate Regulatory Authorities across the Country.
